

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 1445  
(TO BE ANSWERED ON THE 4<sup>th</sup> March 2020)

**MONETIZATION OF ASSETS BY AIR INDIA**

1445. SHRI RAKESH SINHA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether bilateral seats to carriers of foreign countries has affected Air India's financial condition;
- (b) the details of passengers revenue Air India earned in 2015-16, 2016-17, 2017-18, 2018-19 and 2019-2020 and what were projected revenue in aforesaid years;
- (c) whether air India has monetized its assets since 2016;
- (d) if so, the gain by monetization; and
- (e) the reasons for not monetizing most of the assets?

**ANSWER**

MINISTER OF STATE (IC) IN THE MINISTRY OF CIVIL AVIATION

(Shri Hardeep Singh Puri)

(a) The Air services agreements provide the legal framework for operation of Air services between countries and are based on the principles of sovereignty of nations, nationality of carriers and reciprocity in terms of commercial opportunities for the airlines of each side. The bilateral traffic rights are exchanged between the countries after cautious negotiations within the mandate provided by an Inter-Ministerial group based on various factors. However, the possibilities of foreign carriers carrying sixth freedom traffic can not be ruled out and this has adverse impact on Indian carriers.

(b) The details of passengers revenue ( Actual vis a vis Budgeted ) earned by Air India in 2015-16, 2016-17, 2017-18, 2018-19 and 2019-2020 is annexed.

(c) to (e): Air India possesses a total of 111 properties. Out of 111 properties, Air India has monetized 40 properties (3 properties partially) till date. Till date properties worth Rs.684.75 crore have been sold through e-auctions.

Out of 111 properties, 56 properties are freehold and are available for monetization. 40 properties have been monetized till date and remaining 16 properties monetization is under process through e-auction. Balance 55 properties are lease hold properties acquired by Air India for specific use. These properties monetization require NOC/approval from allotting authorities.

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**Annexure**  
**Details w.r.t. part (b) of Unstarred question no. 1445 dated 04.03.2020**

The details of passengers revenue (Actual vis a vis Budgeted) earned by Air India in 2015-16, 2016-17, 2017-18, 2018-19 and 2019-20 are as under:

| Year    | (Rs in Crore)                         |                            |
|---------|---------------------------------------|----------------------------|
|         | Actual Passenger Revenue              | Budgeted Passenger Revenue |
| 2015-16 | 15,656.25                             | 17,017.00                  |
| 2016-17 | 15,997.81                             | 17,160.00                  |
| 2017-18 | 17,744.09                             | 19,990.00                  |
| 2018-19 | 20,427.16                             | 22,921.00                  |
| 2019-20 | 17,315.82<br>(Apr. 2019 to Dec. 2019) | 25,500.00                  |

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